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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
M.A. No. 549/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Bharati Defence & Infrastructure Ltd.
V/s.
Mannu Carrier Corporation

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Muham Patel	Adm	M. Patel
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2.	Mulhar Zatekhe w/ Ariket N. Belkar		
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a/w Bukanya
Bhansali

i/b AZBQ
Partners

for IRP

Advocates
for IRP

ORDER

MA 549/2017 in CP No. 292/I&BP/NCLT/MB/MAH/2017

The Counsel for the Applicant as well as the Respondent are present.

Part heard.

At request of the Insolvency Resolution Professional, list this matter on
01.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)